

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3272  
ANSWERED ON:17.03.2015  
ALLOCATION OF SUGAR  
Kodikunnil Shri Suresh;Reddy Shri Ch. Malla

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the quantity of sugar for distribution through the Public Distribution System (PDS) has been reduced over the years;
- (b) if so, the details thereof indicating the quantity of sugar allocated to various States for the purpose of distribution through the PDS during the last three years and the current year, State and year-wise;
- (c) whether the Government proposes to enhance the quantity of sugar, wheat and rice supplied to beneficiaries belonging to Below Poverty Line and Above Poverty Line categories under PDS; and
- (d) if so, the details thereof and if not, the reasons therefor?

**Answer**

MINISTER OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN)

(a)&(b): The Government has not reduced the sugar quota allocation of any State/UT since 2002 for distribution through Public Distribution System (PDS). The state-wise details of sugar quota allocation during the last three years and the current year are given in the Annexure.

(c) & (d): There is no proposal under consideration of the Government to enhance the quantity of sugar supplied to beneficiaries through PDS as any increase in sugar quota allocation will increase the subsidy burden on the Government of India. As regards supply of wheat and rice in addition to the normal Targeted Public Distribution System (TPDS) allocation of 483.7 lakh tons made during the current year under TPDS/National Food Security Act (NFSA), Government has allocated an additional quantity of 66.45 lakh tons of foodgrains for additional APL (Above Poverty Line) and BPL (Below Poverty Line) families which includes an allocation of 50 lakh tons of rice allocated to the States/UTs in July, 2014. Further, a quantity of 9.47 lakh tons of foodgrains has been allocated to the States/UTs during the current year for additional TPDS requirements.